

Driving Innovation

Developing Technology Solutions
Tailored for Legal Professionals

#legaltech





VISION

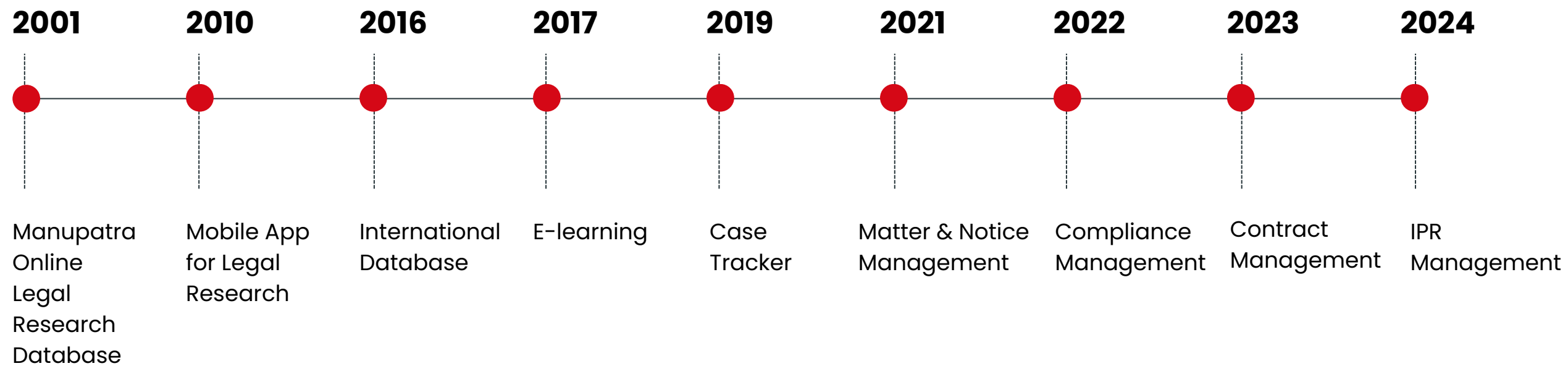
Empowering the legal profession by leveraging digital and technological innovation to reimagine legal research, operations, and practice management.

With decades of expertise, we design and develop innovative products that empower lawyers, law firms, and corporate legal teams to excel in an ever-evolving landscape.

As an indispensable partner to our clients, we are committed to helping them win cases, streamline workflows, deliver exceptional client service, and achieve sustainable growth.

Our mission is to redefine how legal professionals operate, ensuring they remain agile, efficient, and at the forefront of the industry.

OUR BRANDS



Legal Research Platform

- An Unparalleled legal, regulatory , business information database covering Indian and International content
- Search and Analytics, that makes Legal Research simple, fast and relevant
- A perfect blend of law & technology



Database



Search



Analytics

Manupatra helps its subscribers navigate the law faster, increase their productivity, improve decision-making and achieve superior results



Manupatra is reckoned as pioneer in online legal research in India



Practice Management Platform

Designed for Lawyers, Legal Practices & Corporate Legal Teams

- Matter Management
- Litigation Tracking
- Request Management
- Notice Management
- IPR Management

Transforming Legal Operations with Technology



How does MyKase help the Users

- Find the right document at the right time
- Enhanced Productivity
- Collaboration made easy
- Data Security & Confidentiality
- Client Servicing
- Centralised Expense Management
- Billing Efficiency



A **centralized, searchable cloud repository** for all legal documents and case information.



Seamless collaboration and communication across teams, regardless of location.



An **online workflow** that reduces the need for follow-ups, phone calls, and emails by providing real time status updates.



High-level security and confidentiality with controlled access to sensitive data.



A **client portal** that keeps your clients informed, eliminating the need for constant follow-ups



Centralized system for capturing and managing expenses.



Customizable **invoice templates, centralized storage, payment tracking, automated reminders**, and more for efficient financial management.



Notice Management

- A secure, searchable system for storing notices, replies, and related documents, ensuring quick and easy access.
- Bulk drafting capabilities with client-specific data automation reduce manual errors and enhance accuracy.
- Reminders for critical dates and deadlines ensure no milestones are overlooked.
- Comprehensive overviews of pending, approved, and rejected notices, enabling effortless tracking and management.
- Secure portals allow clients to view notices, provide feedback, and track progress in real-time.
- Notices are seamlessly connected with legal matters, enabling effortless navigation between notices and case files.

 Easy Access

 Error Reduction

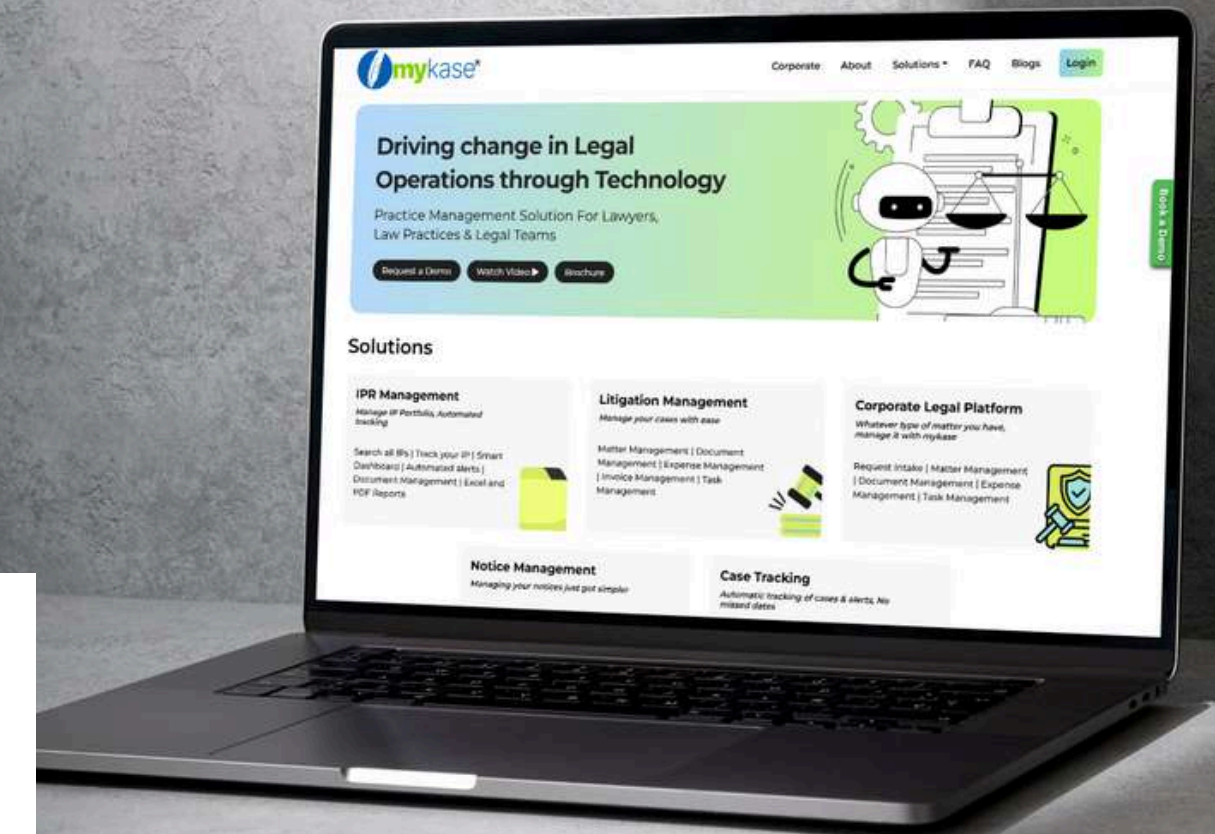
 No Missed Deadlines

 Effortless Tracking

 Real-Time Feedback

 Seamless Navigation

*Driving Precision and Efficiency
in Notice Management*



How does MyKase simplify your IPR Management

Trademark

Copyright

Patent

Design

Geographical
Indication



Centralized IP Portfolio Management: Consolidate all intellectual property data in a single, accessible location for efficient oversight.



Smart Dashboard: Gain a comprehensive overview of all relevant IP information through an intuitive interface.



Automated Alerts: Receive timely notifications about crucial dates or changes to your IP assets, ensuring prompt action.



Document Management System: Organize and manage IP-related documents efficiently within the platform.



Proprietor and Agent Search: Consolidate all IPs associated with a proprietor on a single page and track trademarks filed by specific agents.



Comprehensive IP Search: Explore trademarks across various classes with ease, facilitating thorough IP searches.



Status Monitoring: Keep track of the status of your saved IPs using the platform's tracker feature

Seamlessly manage and track your IP Assets



www.mykase.in

How does manucontract Simplify Contracts from Creation to Compliance

Create Contracts

Suggestive Clause
Library, Templates

Contract Repository

Centralized, Secure,
Online & Searchable

Report Builder

Build Custom
Reports

Authoring

Editing, Versioning, Audit Trail,
Red Lining & Draft Comparisons

Document Repository

All related documents tagged
to the respective contract

Dashboard

Bird's eye view, Track key
contract terms, milestones,
functional filters

Contract Obligations

Structured obligation
extraction and tracking

Workflow Builder

Custom workflows, Approvals,
Escalations upto 5 levels

Alerts & Renewals

Never miss expiration
and renewal dates

E- Signature



Challenges Businesses face in Compliance

- Navigating a vast web of compliance obligations, multiple regulators, stakeholders, and a multitude of legislations, rules, and regulations.
- Many laws and regulations are complex to understand and may have multiple interpretations.
- Multiple business locations attracting state legislations, adding a layer of complexity.
- Manual reporting, being time-consuming and unreliable, may limit visibility into critical aspects of compliance.
- Lack of a robust updating process, coupled with frequent changes in process owners and internal procedures.
- Lack of ownership and awareness within the team regarding compliance requirements



How does manucomply help

Compliance Checklist identifies applicable laws and regulations. ✓

Provides real-time **compliance updates** across all jurisdictions. ✓

Minimizes penalties through timely **alerts and notifications** ✓

Customise **approval and escalation levels** to simplify monitoring ✓


Closes compliance gaps with improved **accountability**. ✓

Ensures **data protection** with role-based access and built-in security features. ✓

A tailored solution for industry-wide regulatory compliance.

We'd love to support your digital journey.

If you have any specific requirements or would like to discuss your strategy, we'll arrange a tailored consultation.

 91-120-4014524

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